

Central Information Commission

Appeal No. 12/IC(A)/2006

F.No. 11/44/06-CIC

Dated, the 14th March, 2006

Name of the Appellant : A.P. Singh, D-15, Marg-13, Saket, New Delhi.

Name of the Public Authority : Punjab National Bank, Zonal Office, Feroze Gandhi Market, Ludhiana, Punjab..

DECISION

Facts of the Case :

The appellant has sought permission to inspect the Bank account of M/s Prabhat Forgings Pvt. Ltd. at Punjab National Bank, Miller Ganj Branch, Ludhiana. He has stated that the information, which cannot be denied to the Parliament or State Legislation shall not be denied to any person.

The CPIO of the Bank contended that the Bank is under duty to keep secrecy of accounts of its constituents, which are also 3rd party. The appellant's appeal was dismissed by the appellate authority on the ground that 'such disclosure will cause unwarranted invasion of privacy of our customers'.

Commission's Decision :

The appellant has not indicated any bonafied public interest in having access to the Bank account of the Company, with, which he has no association or business relationship. The decision of the appellate authority is therefore upheld.

The appeal is accordingly disposed off.

Sd/-
(M.M. Ansari)
Information Commissioner

Authenticated true copy :

(P.K. Gera)
Registrar

Cc:

1. Shri K.L. Miglani, Punjab National Bank, Zonal Office, Feroze Gandhi Market, Ludiana, Punjab.
2. Shri A.P. Singh, D-15, Marg-13, Saket, New Delhi.